

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.1

Customs Appeal No.75997 of 2014

(Arising out of Order-in-Appeal No.320-321/CUS(Exp)/KOL(P)/2014 dated 31.03.2014 passed by Commissioner of Customs (Appeals), Kolkata.)

M/s. Shaping Dream Projects Private Limited

(651a, Block-'O', New Alipore, 2nd Floor, Kolkata-700053.)

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

(15/1, Strand Road, Custom House, Kolkata-700001.)

WITH

Customs Appeal No.75998 of 2014

(Arising out of Order-in-Appeal No.320-321/CUS(Exp)/KOL(P)/2014 dated 31.03.2014 passed by Commissioner of Customs (Appeals), Kolkata.)

M/s. Shaping Dream Projects Private Limited

(651a, Block-'O', New Alipore, 2nd Floor, Kolkata-700053.)

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

(15/1, Strand Road, Custom House, Kolkata-700001.)

APPEARANCE

Shri K.K.Sanyal, Consultant for the Appellant (s)

Shri S.Debnath, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI RAJEEV TANDON, MEMBER(TECHNICAL)**

FINAL ORDER NO. 75002-75003/2024

DATE OF HEARING : 2 January 2024

DATE OF DECISION : 2 January 2024

Per : R. MURALIDHAR :

The Appellant herein has sent a letter dated 30.11.2023 submitting that since the issue stands decided against them by this Bench in respect of other Appellants, they are not interested in pursuing these Appeals. They have sought permission to withdraw the same.

2. The Appeals are dismissed as withdrawn.

(Dictated and pronounced in the open Court.)

Sd/

(R. MURALIDHAR)
MEMBER (JUDICIAL)

Sd/

(RAJEEV TANDON)
MEMBER (TECHNICAL)

sm